

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 08th May, 2015

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 150/2014	Babu Lal Jajoo Vs. State of Rajasthan & 3Ors.	Mr. Lokendra Singh Kachhawa Adv. Mr. Sharad Porohiat Adv. Mr. Avtar Singh Solanki Adv. Mr. Dharamvir Sharma Adv.	
2.	Original Application No. 111/2013	Dr. Subhash C Pandey Vs. Municipal Corporation 7 & ors.	Dr. Subhash C Pandey Mr. Asad Ullah Khan, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2 Ms. Parul Bhadoria Adv. for R-3 Mr. Purushaindra Kaura Adv. Mr. S.S. Chauhan, ADV. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B Mr. Vijay Kumar Choudhary Adv.	
3.	Original Application No. 148/2014 (CZ)	Nityanand Mishra Vs. State of M.P. & 8 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sandeep Singh,Adv. R-3 Mr. Ayush Dev Bajpai Adv. For R- Ms. Parul Bhadoria Adv. For R- MPPCB Mr. Dileep Pandey Adv.R-7	
4.	Original Application No. 36/2014	Sarvajanic Jankalyan Parmarthik Nyas Vs. State of M.P. & 5 Ors.	Mr. Amalpushp Shroti Adv. Mr. Vijay Kumar Choudhary Adv. For BMC	
5.	Original Application 116 /2013 (M.A.No.93/15)	Natyendra Manav Vs. State of Rajasthan & 13 Ors.	Dharamvir Sharma, Adv. for Applicant Mr. Sandeep Singh, Adv. for R-11,& R.P.C.B Mr. Sachin K Verma, Adv. Mr. Sheya Raj Saxena Adv. Mr. B.C. Rawat Adv. Mr. Om S. Shrivastava Adv. For (NHAI) Mr. Narendra Bhavsar Adv Mr. B.C. Rawat Adv. Mr. Yogesh Bhatnagar	
6.	Original Application No. 160/2014 (CZ) (M.A.No.87/15) (M.A.No.232/15)	Jagmohan Patidar Vs. Volkswagen Group India Pvt. Ltd. & 6 Ors.	Mr. Ravi kant Patidar Adv. Mr. Qasim Ali, Mr. Rohit Sharma Adv. for R-1&2 Mr. M. Bhatnagar Adv. Mr. Sandeep Guru Adv. Mr. Vivek Agarwal Adv. Mr. Ajay Gupta Adv.	
7.	Original Application No. 20/2015 (CZ)	Tribunal at its Own Motion Vs Chief Secretary, Govt. of MP & 5 Ors.	Ms. Parul Bhadoria, Adv. for MPPCB	

8.	Original Application No. 332/2014 (CZ)	Nizamuddin Qureshi Vs. State of Rajasthan & Anr.	Dr. L.S. Kachhawa Adv. Mr. Avtar Singh Adv.	
9.	Original Application No. 118/2013	Madhusudan Sharma Vs. State of Rajasthan & 7 Ors.	Mr. Purushaindra Kaurav Adv. Mr. Sandeep Singh Adv. For R-8 Mr. Sachin K. Verma, Adv.	
10.	Original Application No. 23 /2015 (W.P. No. 8610/11)(PIL)	Ramotar Singh Yadav Vs State of MP & 5 ors.	Mr. Umesh Kumar Lohre, Adv.	
11.	M.A. No.238/15 in Original Application No. 149/2014	Babu Lal Jajoo Vs. State of Rajasthan & Ors.	Mr. Lokendra Singh Kachhawa Adv. Mr. Rohit Sharma Adv.	
12.	M.A. No.243/2015 in Original Application No. 131/2013	Ram swaroop Yadav Vs. State of Rajasthan & 5 ors.	Mr. Shantanoo Saxena, Adv. Ms. Shubhashree Sen Adv. For Petitioner. Mr. Sandeep Singh, Adv. for R-3 Mr. Sachin K. Verma, Adv. for R-1, 2 & 4 Mr. Swapnil Gupta, Proxy Counsel for Ms. Alankrita Sharma, Adv. for R-6 to 9 Mr. P.K. Saxena Mr. Arvind Soni Mr. Ayush Dev Bajpai, Adv.	
FOR COMPLIANCE				
13.	Original Application No. 15/2014	Ajay Pandey @ Baba Vs. State of M.P & 3Ors.	Mr. Ajay Pandey Mr. Sachin K. Verma, Adv. for R-1,2&3 Mr. Bhavdeep Singh, Adv. for R-4 Mr. Rakesh Shejwar, Adv. Ms. Parul Bhadhoria Adv.	

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